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Notice

By virtue of an affidavit sworn before the **Executive Magistrate Bhubaneswar** on Dated **7th June 2024**, I, **Mr. AKHANDAL NAYAK**, Address **Plot No- N5/410, IRC Village, Bhubaneswar** have changed my name from **“AKHANDAL NAIK”** to **“AKHANDAL NAYAK”**. Henceforth, I shall be known as **“AKHANDAL NAYAK”** for all purposes.

AKHANDAL NAYAK